

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **20/AM11**
HELD ON 18.08.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **20/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ held on **18.08.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **19/AM11** held on **11.08.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-79	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00638/AM08/DES-VII	Status: Withdraw
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0810065151 Dated 31.05.2007	RLA F. No. 08/24/040/00361/AM07	

Request: **Fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.**

Decision: The representative of the firm appeared before Norms Committee for fixation of adhoc norms in respect of three advance authorizations made submissions that advance authorization No. 0810065151 dated 31.05.2007 has already been surrendered by the firm to RLA, Ahmedabad.

The Norms Committee, therefore, allowed **withdrawal** of the case.

Case No. A-80	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00652/AM08/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0810066719 Dated 21.08.2007	RLA F. No. 08/24/040/00126/AM08	

Request: **Fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.**

Decision: The representative of the firm appeared before Norms Committee and submitted reply vide letter dated 14.08.2010 that the firm has only imported ‘MILD STEEL CHAIN’ against licence No. 0810066719 dated 21.08.2007 and rest of the import items have been consumed indigenously and accordingly if agree, Norms Committee may finalize norms only for the import item ‘MILD STEEL CHAIN’.

The Norms Committee considered the above submissions and with oral comments of representative of DIPP decided to **approve** following adhoc norms for the regularization of licence:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Fender Type HPF 2.0 M DIA x 3.5 M Long With Chain Net Type Harnessing	1 No.	Mild Steel Chain	1.10 kg / 1 kg M.S. Chain content in the export product
2. Fender Type HPF 2.5 M DIA x 4.0 M Long With Chain Net Type Harnessing	1 No.		
3. Rub- Strip (Rubber Fender) 3.1 M Long	1 No.		
4. Fender Type HPF 1.2 M DIA x 2.0 M Long With Chain Net Type Harnessing	1 No.		

Case No. A-81	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00680/AM08/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0810069050 Dated 18.12.2007	RLA F. No. 08/24/040/00197/AM08	

Request: **Fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.**

Decision: The representative of the firm appeared before Norms Committee and submitted reply vide letter dated 14.08.2010 that the firm has only imported ‘MILD STEEL CHAIN’ against licence No. 0810069050 dated 18.12.2007 and rest of the import items have been consumed indigenously and accordingly if agree, Norms Committee may finalize norms only for the import item ‘MILD STEEL CHAIN’.

The Norms Committee considered the above submissions and with oral comments of representative of DIPP decided to **approve** following adhoc norms for the regularization of licence:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Fender Type HPF 1.5 M DIA x 3.0 M Long With Chain Net Type Harnessing Rubber Fender(Net Weight-7850kgs.)	1 No.	Mild Steel Chain	1.10 kg / 1 kg M.S. Chain content in the export product
2. Fender Type HPF 3.3 M DIA x 4.5 M Long With Chain Net Type Harnessing Rubber Fender(Net Weight-35500kgs.)	1 No.		
3. Fender Type HPF 2.5 M DIA x 5.5 M Long With Chain Net Type Harnessing Rubber Fender(Net Weight-29500 Kgs.)	1 No.		
4. Fender Type HPF 3.3 M DIA x 6.5 M Long Chain Net Type Harnessing Rubber Fender(Net Weight-62900 Kgs.)	1 No.		

Case No. A-82	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00167/AM10/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0310533099 Dated 10.08.2009	RLA F. No. 03/94/040/00373/AM10	

Request: Review of decision taken in Norms Committee Meeting No. 34/AM10 held on 18.11.2009.

Decision: With DIPP letter dated 18.08.2010, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. No. 34/AM10 held on 18.11.2009 (Case No. 7/21/87-ALC-1/2009):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	25 kg
		2. Synthetic Rubber	
		(a) PBR	3 kg
		(b) SBR-1502	5 kg
		(c) SBR-1712/1723/1778/1783	20 kg
		3. Carbon Black	29 kg
		4. Nylon Tyre Cord fabric (dipped)	6.90 kg
		5. Polyester Tyre cord fabric (dipped)	6.90 kg
		6. Bead wire	2.10 kg
		7. Rubber chemicals	
		(a) Antioxidant	1.15 kg
		(b) Accelerator	0.50 kg
		(c) Retarder	1.50 kg
		8. Zinc Oxide	1.00 kg

		9. Misc. Chemicals	
		(a) Stearic Acid	1.0 kg
		(b) Microcrystalline Wax	0.50 kg
		(c) Tackifiers	0.05 kg
		(d) Plasticisers	2.20 kg
		10. Precipitated Silica	0.16 kg
		11. Insoluble sulphur	0.50 kg
Note: There will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9:			

Case No. A-83	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Deferred
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0310486931 Dated 18.09.2008	RLA F. No. 03/94/040/00611/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 17/AM10 held on 22.07.2009.

Decision: D/L No. 46011/35/2008-PC.II dated 28.07.2010 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT giving 21 days time for submission of information.

Deferred for Four Weeks.

Case No. A-84	SI GROUP INDIA LTD.	HQ F. No. 01/87/050/00514/AM09/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0310492684 Dated 03.11.2008	RLA F. No. 03/95/040/00079/AM09	

Request: **Fixation of adhoc norms for the export product “PTOP/Formaldehyde Resin SP1068 Phenolic Resins”.**

Decision: With D/o C&PC OM No. 46011/99/2008-PC.II dated 18.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Para Tertiary Octyl Phenol / Formaldehyde Resin (Grade SP 1068 Phenolic Resin)	1 kg	1. Phenol	0.432 kg
		2. Di Isobutylene	0.577 kg

Case No. A-85	SI GROUP INDIA LTD.	HQ F. No. 01/87/050/00510/AM09/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0310492314 Dated 31.10.2008	RLA F. No. 03/95/040/00068/AM09	

Request: **Fixation of adhoc norms for the export product “PTBT/MPCRESOL-Formaldehyde Grade FB-190/SFC-093 Phenolic Resins”.**

Decision: With D/o C&PC OM No. 46011/99/2008-PC.II dated 18.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Para Tertiary Butyl Phenol / Meta Para Cresol- Formaldehyde Resin (Grade FB-190/IFC 093 Phenolic Resins)	1 kg	1. Para Tertiary Butyl Phenol	0.245 kg
		2. Meta Para Cresol	0.645 kg

Case No. A-86	B.R. SPINNERS PVT. LTD.	HQ F. No. 01/87/162/00024/AM11/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010		RLA F. No. 30/24/040/00036/AM10	

Request: Grant of Advance Authorization under Para 4.7 of HBP Vol.I for the export product ‘(i) Poly Carbonate Granules and (ii) Polyethylene Terephthalate Granules’ seeking prior approval of Norms Committee before issuance of advance authorization to the firm.

Decision: With D/o C&PC OM No. 46011/69/2009-PC.II dated 16.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PET Granules	1 kg	PET Bottle Waste / Scrap	1.10 kg

Case No. A-87	HERBERT BROWN PHARMACEUTICAL & RESEARCH LABORATORIES & RESEARCH LABS	HQ F. No. 01/87/162/00122/AM11/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 0310456035 Dated 01.01.2008 (issued on repeat basis)	RLA F. No. 03/94/040/01007/AM08	

Application: Request is for amendment in the description of Export Product.

Decision: With oral comments of the representative of D/o C&PC, the Committee decided to amend the description of Export Product. Accordingly, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unylinker loaded support (NP200) Loaded Support (Unylinkder Nitromar Solid Support)	1 kg	Nittomar polymer beads Unloaded Base Polymer	1.10 kg

Case No. A-87(i)	SYTLAM INDUSTRIES LTD. (FORMERLY KNOWN AS GOLDEN LAMINATES LTD.)	HQ F. No. 01/87/050/01081/AM06/DES-VII	Status: Approved
NC No.: 20/AM11 Dated: 18.08.2010	Adv. Lic. No. 2210005060 dated 12.12.2005	RLA F. No. 22/24/040/00039/AM06	

Request: Correction in the thickness of Import Item No. 2.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to amend the thickness of Import Item No. 2. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 21/AM07 held on 30.08.2006 (Case No. M-217):-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Single Side Decorative Metal Laminates (Size: 1220 mm x 2440 mm x 0.8 mm)	29768 Sq. Mtr. (10,000 Nos.)	1. Kraft Paper	21832 kg
		2. Relevant Aluminium Foil (Thickness 0.085 +/- 0.005 mm)	31250 Sq. Mtr.
		3. Phenol	8596 kg
		4. Methanol	8411 kg
		5. BOPP Film	297 kg

ONLINE CASES

Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved
HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63049270	63/0- DURANET-Impregnated long lasting mosquito bed net each weighing 700 gms containing 682.5 gms HDPE and 17.5 gms master batch per pc	108000.000	Number	19440000.00	385714.29 US\$
				Total	19,440,000.00	385,714.29

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE granules	85.140	M.T	5792589.00	114932.32 US\$	
2	39269099	Master Batch-Alpha Cyper Methrin 25% GR(Trade name:CESaf ANTIFOG PLAEDD 11451)	2.150	M.T	3717013.00	73750.26 US\$	
				Total	9,509,602.00	188,682.58	

Decision: With D/o C&PC OM No. 46011/74/2009-PC.II dated 05.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Duranet- Impregnated long lasting mosquito bed net (each weighting 700 gms+/-2%)	1 No.	1. HDPE Granules	0.7683 kg
		2. Master Batch – Alpha Cyper Methrin 25% GR	0.0199 kg

2			18.08.2010	Deferred
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:01.09.2010
	Decision: Deficiency letter issued to firm on 03.08.2010 giving 30 days time for submission of information. Reply is still awaited from the firm.			

3	Case No.:3/52/87-ALC1/2009	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00426/AM10/	RLA File :03/95/040/00804/AM10/	Lic.No/Date:0310563865 10.03.2010	Defer Date:01.09.2010
	Decision: Copy of application sent to D/o C&PC on 30.03.2010. Comments awaited.			

Case No.:8/6/87-ALC1/2010	Party Name:MIL INDUSTRIES LTD	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved			
HQ File :01/87/050/00025/AM11/	RLA File :04/24/040/00311/AM10/	Lic.No/Date:0410112310 12.03.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082190	62/0- PRE VULCANISED(MILGERLAN) BUTYL RUBBER SHEET -4MM THICK MILGERLAN BUTYL RUBBER SHEET -4MM THICK (5270 SQR MTR)	29880.900	K.G	9633560.00	210800.00 US\$
		62/0- PRE VULCANISED (MILGERLAN) BUTYL RUBBER SECURITY STRIP				

4

2	40082190	1.70-2.00 MM THICK MILGERLAN BUTYL RUBBER SHEET -170-2.00 MM THICK (850 SQR MTR)	2409.750	K.G	771987.25	16892.50 US\$	
				Total	10,405,547.25	227,692.50	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40023900	SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE 268/BUTYL BK 1675 N	14641.640	K.G	4098195.04	87849.84 US\$	Value & Qty
2	40023900	SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE268/BUTYL BK 1675 N	1180.780	K.G	330500.32	7084.68 US\$	Value & Qty
				Total	4,428,695.36	94,934.52	

Decision: With DIPP letter dated 18.08.2010 the Committee decided to **approve** the case **as applied for** since the firm has claimed 5% wastage. However applicant should account for minimum 46.6% Butyl Rubber in export at the time of redemption of the licence.

5	Case No.:3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:01.09.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 20.07.2010. Comments awaited.			

6	Case No.:14/6/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00031/AM11/	RLA File :03/95/040/00823/AM10/	Lic.No/Date:0310571304 26.04.2010	Defer Date:01.09.2010

Decision: D/L No. 46011/40/2010-PC.II dated 03.06.2010 issued by D/o C&PC, followed by reminder from DGFT on 03.08.2010 giving 21 days time for submission of information. Reply is awaited from the firm.

7	Case No.: 3/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00090/AM11/	RLA File :35/24/040/00041/AM10/	Lic.No/Date:3510030284 21.05.2010	Defer Date:01.09.2010
	Decision: Copy of application sent to D/o C&PC on 02.07.2010. Comments awaited.			

8	Case No.: 4/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00091/AM11/	RLA File :35/24/040/00053/AM09/	Lic.No/Date:3510030310 24.05.2010	Defer Date:01.09.2010
	Decision: Copy of application sent to D/o C&PC on 14.07.2010. Comments awaited.			

Case No.:14/11/87-ALC1/2010		Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved															
HQ File :01/87/050/00101/AM11/		RLA File :03/95/040/00176/AM11/	Lic.No/Date:0310576903 02.06.2010	Defer Date:															
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39199090</td><td>62/0- tesa 51972 DS PET film tape Size 62 mm x 50 mtrs (150 rolls = 4650.000 SQM)</td><td>4650.000</td><td>Sq. meter</td><td>694525.00</td><td>10685.00 EURO</td></tr></table>						Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39199090	62/0- tesa 51972 DS PET film tape Size 62 mm x 50 mtrs (150 rolls = 4650.000 SQM)	4650.000	Sq. meter	694525.00	10685.00 EURO
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)													
1	39199090	62/0- tesa 51972 DS PET film tape Size 62 mm x 50 mtrs (150 rolls = 4650.000 SQM)	4650.000	Sq. meter	694525.00	10685.00 EURO													

				Total	694,525.00	10,685.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199090	tesa 51972 DS PET film tape Size 1250 mm x 50 mtrs (75 rolls = 4687.500 SQM)	4687.500	Sq. meter	496068.00	7631.81 EURO	Value & Qty
				Total	496,068.00	7,631.81	

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Coated PET Film Tape (Width 620 mm width)	1 Sq. Mtr.	Relevant Adhesive Coated PET Film Tape (Width 1250mm)	1.008 Sq. Mtr.

Case No.:7/11/84-ALC3/2010

Party Name:FLEXITUFF
INTERNATIONAL LTD.,

Meet No/Date:20/87-ALC1/2010
18.08.2010

Status: Approved

HQ File :01/84/050/00074/AM11/

RLA File :11/24/040/00009/AM11/

Lic.No/Date:1110022541
04.06.2010

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER (FIBCS) NET CONTENTS: 1. PP GRANULES - 186.000 M.T. 2. UV STABILIZER - 4.000 M.T. 3. LINER - 250.000 M.T. 4. THREAD - 50.000 M.T 5. FILLER CORD - 10.000 M.T. 6. PACKING MATERIAL (PP) - 5.000 M.T.	500.000	M.T	59492500.00	1325000.00 US\$

						Total	59,492,500.00	1,325,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	39021000	PP GRANULES RAFFIA	204.600	M.T	13779810.00	306900.00 US\$	Value & Qty	
2	38123090	UV STABILIZER	4.160	M.T	1774448.00	39520.00 US\$	Value & Qty	
3	39232990	LINER	275.000	M.T	28399250.00	632500.00 US\$	Value & Qty	
4	39201099	THREAD	55.000	M.T	5679850.00	126500.00 US\$	Value & Qty	
5	39269099	FILLER CORD	11.000	M.T	1333530.00	29700.00 US\$	Value & Qty	
6	39021000	PACKING MATERIAL - PP GRANULES	5.250	M.T	353587.50	7875.00 US\$	Value & Qty	
				Total	51,320,475.50	1,142,995.00		

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 16.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Container with Liner	1 kg	1. PP Granules	0.4092 kg
		2. UV Stabilizer	0.0083 kg
		3. Liner	0.5500 kg
		4. Thread	0.1100 kg
		5. Filler Cord	0.0220 kg
		6. Polypropylene Granules (Packing Material)	As per packing policy

11	Case No.:3/17/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00146/AM11/	RLA File :11/21/040/00028/AM11/	Lic.No/Date:1110022562	Defer

08.06.2010

Date:08.09.2010

Decision: Copy of application sent to D/o C&PC on 17.08.2010. Comments awaited.

12	Case No.:2/13/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00119/AM11/	RLA File :31/24/040/00006/AM11/	Lic.No/Date:3110043679 21.06.2010	Defer Date:08.09.2010
	Decision: Copy of application sent to D/o C&PC on 02.08.2010. Comments awaited.			

13	Case No.:2/14/87-ALC1/2010	Party Name:KWALITY POLYMERS PVT LTD	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00123/AM11/	RLA File :03/94/040/00188/AM11/	Lic.No/Date:0310580978 28.06.2010	Defer Date:08.09.2010
	Decision: With DIPP letter dated 18.08.2010, following information may be called for from the firm giving 21 days time for submission of information: (i) Bifurcation in the quantity of natural and synthetic rubber; (ii) Type of synthetic paper to be imported and used; and (iii) Bifurcation in the quantity of carbon black and precipitated silica.			

14	Case No.:1/16/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00141/AM11/	RLA File :09/24/040/00106/AM11/	Lic.No/Date:0910042649 08.07.2010	Defer Date:08.09.2010

Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

15	Case No.: 3/16/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00143/AM11/	RLA File :03/94/040/00320/AM11/	Lic.No/Date:0310582928 12.07.2010	Defer Date:08.09.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

16	Case No.: 1/20/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Deferred
	HQ File :01/87/050/00158/AM11/	RLA File :05/24/040/00162/AM11/	Lic.No/Date:0510269516 02.08.2010	Defer Date:08.09.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.: 2/20/87-ALC1/2010	Party Name:NILKAMAL LTD	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved
	HQ File :01/87/050/00159/AM11/	RLA File :03/95/040/00254/AM11/	Lic.No/Date:0310585940 04.08.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

FOB (in

Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	Currency of realisation)
1	39231030	63/0- Plastic Double Wall Insulated Crates (Fish Tubs)/ Ice Boxes with or without Lid. Export Items contents: 1) LLDPE 62857.320 Kgs. 2) Polyol- 5444.840 Kgs. 3) Isocynate - 4454.840 Kgs.Polyurathane content in export product to be 9899.68 kgs.				72757.000	K.G	8245250.00	175620.00 US\$
							Total	8,245,250.00	175,620.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)		
1	39011010	LLDPE Granules (1.050 kg. for 1 kg. weight of LLDPE content in exports products)	66000.185	K.G	5610000.00	119490.00 US\$	Qty		
2	39095000	Polyol (0.5885 kg. of Polyol content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	5825.982	K.G	844770.00	17992.00 US\$	Qty		
3	39095000	Isocynate (0.4815 kg. of Isocynate content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	4766.677	K.G	715000.00	15228.00 US\$	Qty		
				Total	7,169,770.00	152,710.00			

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2009 dated 28.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Double Wall Insulated Crates (Fish Tubes)/Ice Boxes with/without Lid	1 kg	1. LLDPE Granules	1.05 kg/kg content in the export product
		2. Raw Material for 1 kg of Polyurethane content in the export product	

		i) Polyol	0.5885 kg
		ii) Isocyanate (MDI)	0.4815 kg

Case No.:3/20/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved
HQ File :01/87/050/00160/AM11/	RLA File :03/94/040/00178/AM11/	Lic.No/Date:0310586280 06.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39029000	63/0- PP COMPOUND	50.000	M.T	1550000.00	34444.44 US\$
				Total	1,550,000.00	34,444.44

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE (PP)	15.000	M.T	963900.00	21000.00 US\$	Value & Qty
2	28365000	CALCIUM CARBONATE	35.000	M.T	200812.50	4375.00 US\$	Value & Qty
				Total	1,164,712.50	25,375.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2010 dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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PP Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	1 kg	1. Polypropylene Resin/Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

Case No.:4/20/87-ALC1/2010	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved
HQ File :01/87/050/00161/AM11/	RLA File :05/24/040/00130/AM11/	Lic.No/Date:0510270031 09.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	40550000	62/0- Expansion & Contraction Joint Made out of PVC Nitrile Blend	120000.000	K.G	8085668.50	172035.50 US\$	
				Total	8,085,668.50	172,035.50	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC Resin TC- Suspension Grade Quality Standard	16800.000	K.G	672006.00	14298.00 US\$	Value & Qty
2	40025900	Nitrile Butadiene Rubber (NBR) TC Heat Resistant Quality Standard	39480.000	K.G	3434666.00	73078.00 US\$	Value & Qty
3	38123010	Rubber Chemicals & Accelerators TC Non Staining Quality Standard	1920.000	K.G	158390.00	3370.00 US\$	Value & Qty
4	29173920	DOP TC-Softener Quality Standard	37800.000	K.G	1814388.00	38604.00 US\$	Value & Qty
				Total	6,079,450.00	129,350.00	

Decision: With D/o C&PC OM No. 46011/14/2008-PC.II dated 18.08.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expansion & Contraction Joint made out of PVC–NBR Blend	1 kg	1. PVC Resin (Suspension Grade)	0.140 kg
		2. Nitrile Butadiene Rubber (NBR)	0.329 kg
		3. Di-Octyl Phthalate	0.315 kg
		4. Rubber Chemicals & Accelerators	0.016 kg

Case No.:5/20/87-ALC1/2010	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved
HQ File :01/87/050/00162/AM11/	RLA File :24/24/040/00006/AM11/	Lic.No/Date:2410029217 10.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209919	63/0- EVA PLACEMATS (EMBOSSSED / PLAIN / PRINTED / LAMINATED)	500.000	M.T	56603000.00	1230500.00 US\$

					Total	56,603,000.00	1,230,500.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39013000	EVA RESIN	535.000	M.T	49220000.00	1070000.00 US\$	Value & Qty
				Total	49,220,000.00	1,070,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2010 dated 19.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Placemats (Embossed/Plain/Printed/Laminated)	1 kg	EVA Resin	1.07 kg

Case No.:6/20/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:20/87-ALC1/2010 18.08.2010	Status: Approved
HQ File :01/87/050/00163/AM11/	RLA File :08/24/040/00151/AM11/	Lic.No/Date:0810091097 10.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin TO 1300 (60% Resin content)	104000.000	K.G	6580000.00	140000.00 US\$

				Total	6,580,000.00	140,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231300	Tall Oil Fatty Acid	20176.000	K.G	1128000.00	24000.00 US\$	Qty
2	29173500	Phthalic Anhydride	28392.000	K.G	1504000.00	32000.00 US\$	Qty
3	29054500	Glycerine	19968.000	K.G	611000.00	13000.00 US\$	Qty
4	29163110	Benzoic Acid	624.000	K.G	47000.00	1000.00 US\$	Qty
5	29023000	Toluene Condn.: -This licence issued under para 4.7 of H.B. 2009 -14 for fixation of norms by ALC., New Delhi.	46592.000	K.G	2350000.00	50000.00 US\$	Qty
				Total	5,640,000.00	120,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 05.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin TO 1300 (60% Resin Content)	1 kg	1. Tall Oil Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.273 kg
		3. Glycerin	0.192 kg
		4. Benzoic Acid	0.006 kg
		5. Toluene	0.420 kg

Meeting ended with thanks to Chair and all participants.
